

**(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE -
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GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
FINANCE (T&E) DEPARTMENT
DELHI SACHIVALAYA, I.P.ESTATE : NEW DELHI-02.**

No.F.3(77)/Fin.(T&E)/2005-06/1454-1463 kha

Dated: 14/03/2006

NOTIFICATION

Whereas the Lt. Governor of the National Capital Territory of Delhi is of the opinion that it is expedient in the interest of general public so to do.

Now, therefore, in exercise of the powers conferred by section 103 of the Delhi Value Added Tax Act, 2004 (Delhi Act 3 of 2005), the Lt. Governor of the National Capital Territory of Delhi, hereby makes the following amendments in the Sixth Schedule appended to the said Act, namely:-

AMENDMENTS

In the Sixth Schedule appended to the said Act,-

(a) In the entry at serial No. 1, in part-A, -

(i) after sub-entry at serial No. (12), the following shall be inserted, namely:-

“(12A) BOSNIA & HERZEGOVINA”

(ii) after sub-entry at serial No. (15), the following shall be inserted, namely:-

“(15A) BURKINA FASO”

(iii) after sub-entry at serial No. (26), the following shall be inserted, namely:-

“(26A) DJIBOUTI - REPUBLIC OF”

(iv) after sub-entry at serial No. (74), the following shall be inserted, namely:-

“(74A) PARAGUAY”

(v) after sub-entry at serial No. (100), the following shall be inserted, namely:-

“(100A) TURKMENISTAN”

(b) alter the entry at serial No. 2, the following entries shall be inserted, namely:-

“3. Indian Red Cross Society, Delhi for purchases other than those for personal use of officers/officials.

4. St. John Ambulance Association (India), Delhi for purchases other than those for personal use of officers/officials.

5. Confederation of Indian Industry, Delhi in respect of purchases of (i) tents, (ii) blankets, (iii) bandages and plaster, (iv) cotton, (v) antiseptics, (vi) medicines and (vii) non-perishable food items for free distribution to the earthquake victims of Kashmir for a period up to 31st March, 2006 and further subject to furnishing of a certificate in the following format :-

CERTIFICATE

Certified that the goods covered by invoice(s)/bill(s)/cash memo(s) mentioned below which were purchased by the Confederation of Indian Industry, Delhi, during the quarter ended on _____, have been distributed to the earthquake victims of Kashmir free of cost.

DESCRIPTION OF GOODS PURCHASED

S. No.	Name and TIN of the dealer from whom the goods were purchased	Invoice(s) / Bill(s) / Cash memo(s) No.	Description of Goods purchased	Date of purchase	Amount (Rs.)	VAT paid or payable (Rs.)

TOTAL _____

Signature _____

Designation _____

Date _____

6. Vivekananda Kendra, Delhi Branch in respect of payments made, for its construction project at Chanakya Puri, New Delhi, to M/s. V. K. Constructions, Rajouri Garden, New Delhi for their construction contracts including fire fighting, plumbing, sanitation and to M/s Goel & Associates, Chattarpur, New Delhi for their contracts regarding electrical works during the period 01.04.2005 to 31.12.2006.”

Except for the entries inserted at serial Nos. 3, 4 and 6 which shall be deemed to have come into force with effect from the 1st day of April 2005 and the entry inserted at serial No.5 which shall be deemed to have come into force with effect from the 10th day of October, 2005, the remaining provisions of this notification shall come into force with immediate effect.

By order and in the name of the
Lt. Governor of the National
Capital Territory of Delhi

(Dr. Pooja Gupta)
Dy. Secretary, Finance (T&E)

No.F.3(77)/Fin.(T&E)/2005-06/1454-1463 kha

Dated: 14/03/2006

Copy forwarded for information and necessary action to:-

1. The Pr. Secretary (GAD), Govt. of NCT of Delhi with one spare copy for its publication in Delhi Gazette Part-IV (extraordinary) in today's date.
2. The Secretary, Govt. of India, Ministry of Home Affairs, North Block, New Delhi.
3. The Secretary, Govt. of India, Ministry of Finance, Deptt. of Revenue, Jeevan Deep Building, New Delhi.

4. The Secretary to Finance Minister, GNCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.
5. The Pr. Secretary (Finance), GNCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi.
6. The Commissioner, Deptt. of Trade & Taxes, Bikri Kar Bhawan, I.P Estate, New Delhi.
7. The Deputy Secretary (L&J), GNCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi.
8. The Registrar, Sales Tax Appellate Tribunal, Bikri Kar Bhawan, I.P. Estate, New Delhi.
9. VAT Officer (Policy), Deptt. of Trade and Taxes, Govt. of NCT of Delhi, New Delhi.
10. Guard File.

(Dr. Pooja Gupta)
Dy. Secretary, Finance (T&E)